

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. T.C.P. 27/2014

CORAM:

SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF PARTIES: - Balkrishna Jagannath Shetty
V/s
Shri Subhash S. Shetty

APPEARANCES: -

FOR THE PETITIONER : Adv. A.K. Menon
FOR THE RESPONDENT : Adv Chirag Vajani.

Section: 397-398 of Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **15.03.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Aarti

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)